

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**  
(IB)-3383(ND)2019  
IA-348/2024

**IN THE MATTER OF:**

Corporation Bank

**.....Applicant**

**Vs.**

Sainov Spirits Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 of IBC (Liq)

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Liquidator : Adv Rishi Singhal

**ORDER**

Due to paucity of time, list this matter on **03.05.2024**.

**Sd/-  
(Court Officer)**